F.No.A-12011/1/2021-ES Cell/EFS:300477197
Government of India
Ministry of Finance
Department of Revenue
*****

Room No. 14106, Kartavya Bhawan-1
New Delhi, dated the 11th August, 2026

OFFICE ORDER No.182/2026

The President of India is pleased to appoint Shri Naveen Kumar B, retired Additional Director (Prosecution), Directorate of Enforcement as Member (Law) in the Adjudicating Authority under the Prevention of Money Laundering Act, 2002, in Level 14 in the Pay Matrix, for a period of five years with effect from the date of assumption of charge of the post, or till attaining the age of 65 years, or until further orders, whichever is the earliest.

(Jatin Kumar)
Under Secretary to the Government of India
Tele. No. 011 2401 2586

Copy to:-

1. Shri Naveen Kumar B, retired Additional Director (Prosecution), Directorate of Enforcement
2. PS to FM/ MoSF/ PMO/ PPS to RS/ OSD to RS/ Chairman, CBDT & Chairman, CBIC/ Members, CBDT & CBIC/ AS(R)/ Director(ED)/ JS(R)/ JS(TPRU)
3. Ms. Namrata Gandhi, Deputy Secretary(ACC), Cabinet Secretariat for information
4. Dir(NC)/ Dir(Admn)/ DS(ST)/ US(GAR)/ US(Cash)/ US(Ad.IA&B)/ US(Ad.ED)/ ES Cell/ AA-PMLA
5. Shri Kundan Nath, Under Secretary(EO-SM.II), DoPT w.r.t. communication No. 18/19/2026-EO(SM.II) dated 10.08.2026.
6. Ad.IA/ Ad.IB/ Ad.VI/ GAR/ Pers./ R&I/ Parl/ IWSU/ Coord./ Hindi/ Cash Section/ Computer Cell
7. Chief Supervisor/Reception Officer (Gate No. 2 & 9).
8. S.B.Group/Office Order Folder/Spare copies....10.